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Title: Introduction of the Intelligence Services (Powers and Regulation) Bill, 2011.

SHRI MANISH TEWARI (LUDHIANA): Madam, I beg to move for leave to introduce a Bill to regulate the manner of the functioning and exercise of powers of Indian Intelligence Agencies within and beyond the territory of India and to provide for the co-ordination, control and oversight of such agencies.

MADAM CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to regulate the manner of the functioning and exercise of powers of Indian Intelligence Agencies within and beyond the territory of India and to provide for the co-ordination, control and oversight of such agencies."

*The motion was adopted.*

SHRI MANISH TEWARI : Madam, I introduce the Bill.

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